

signed by Shri Tapan Datta, General Secretary of Railway contractors Labour Union, West Bengal and others, for special provision in the legislation to meet certain demands of contract labour engaged in Railways.

[Placed in Library. See Lt-No 5753/94]

12.36 hrs.

MATTERS UNDER RULE 377

- (i) **Need to pay compensation to the Indigent Parents to enable them to provide Education to their Children**

[English]

SHRI P.P. KALIAPERUMAL (Cuddalore): The world is changing and the change is rapid. We are bound to equip our children and prepare them to face the future. Literacy for all by 2000 A.D. is our goal, the global goal also. But in rural India, the rate of illiteracy is 55.8 per cent.

The malady of child labour is writ large in our country. Their number is estimated at about 13.65 millions. Their parents also are manual workers. The number households struggling below the poverty line is estimated at 5.51 crores. Children are being forced to work to supplement their family means. Forced labour is prohibited by our Constitution. In this situation it is difficult to achieve the objective of Education for All.

There is no equality of opportunity in the matter of best standard education

for all children. Dichotomy is writ large in the matter of educational opportunities, which in fact is deplorable.

If indigent parents are paid a compensation to the extent of earnings of their children, they will send their children to schools. If the Government hesitates to provide such compensation, the goal of Education for All by 2000 A.D. will remain a dream. I, therefore, request the Government for payment of compensation to indigent parents so as to enable them to send their children to schools and also plead for equality of opportunity for all children in the matter of better standard of education.

- (ii) **Need to place adequate order for construction of railway coaches to Bharat Earth Movers Ltd.**

SHRI C.P. MUDALA GIRIYAPPA (Chitradurga): Bharat Earth Movers Ltd., is one of the efficiently run commercial companies amongst the Public Sector Undertakings in India. This Company has maintained an excellent track record from its very inception by attaining steady and tremendous growth and is also one of the most profit making companies amongst the Public Sector Undertakings. Its contribution to the exchequer was Rs. 26,000 lakh during the financial year 1992-93.

Now, it is facing severe recession and capital crunch. On the assurance of Railway Board during 1975-76, the Company had expanded its rated capacity from 250 to 800 coaches by investing several crores of rupees. The Company got order upto 450 coaches which dropped to 350 during 1992-93 and further it went down to 250 during 1993-94. For 1994-95 no orders have